

National Company Law Tribunal

Allahabad Bench

CP NO. 76/2002

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: Asvini Mohan Johri V/S Mohan Carlton Hotel Pvt Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
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1.	VINEET DUBEY	ADVOCATE	RESPONDENT (ON THE BEHALF OF MR. UDAI CHANDANI)	Vineet Dubey
2.				

CP No. 76/2002

Sri Vineet Dubey, proxy for Udai Chandani informed that the matter is still pending before the Hon'ble High Court in C.A. No. 1/2015 and stay is still continue.

In view of this, the matter to be listed on 9<sup>th</sup> March, 2018.

— Sd —

H.P. Chaturvedi,  
Member(Judicial)

Date 30/01/2018

Typed by

Jyoti

(Stenographer)